

(b) Yes.

(c) It is one of the more thickly populated areas in the country.

(d) A decision to convert the entire Samastipur-Darbhanga-Raxaul section from metre gauge to broad gauge would depend on the results of the surveys proposed to be undertaken in the near future.

Order for Export of Rail Wagons to U.S.S.R.

4866. SHRI K. P. SINGH DEO: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the U.S.S.R. Government has considerably scaled down the order for the purchase of Indian rail wagons;

(b) if so, the extent thereof; and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) and (c). Do not arise.

Duty on Indian Goods exported to Nepal

4867. SHRI K. P. SINGH DEO: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that some Indian goods and medicines are subjected to more duty in Nepal than the Pakistani goods;

(b) whether it is also a fact that about 750 Indian items are being taxed against the treaty provisions and some of them are either totally or partially banned whereas Nepalese goods are obtaining preferential treatment from India;

(c) if so, the reasons for the discriminatory treatment to the Indian goods by the Government of Nepal;

(d) whether the matter was discussed at the ministerial talks held recently in Nepal;

(e) if so, the results thereof; and

(f) the reaction of Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI

MOHD. SHAFI QURESHI): (a) to (c). The requisite information is being collected and will be placed on the Table of the House.

(d) to (f). The question of Nepalese tariff being discriminatory against India in respect of some items, was discussed in the Ministerial level talks held in Kathmandu in November, 1968. The Nepalese delegation agree to detect and rectify any tariff discrimination against Indian goods that may have occurred during the past years, and to take appropriate remedial action.

Small Car Project

4868. SHRI D. N. PATODIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Secretary of the Congress Party along with some members and officials of the party had visited Paris and held discussions with a leading motor car manufacturing concern on the question of a smaller car for India;

(b) whether members and officials of the party were deputed by Government to hold talks with the firm on their behalf; and

(c) if so, the outcome of the talks and the status of the party officials?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). Government had not deputed either the Secretary of the Congress Party or any members or officials of the party to visit Paris to hold talks with any motor car manufacturing concern there on the question of the manufacture of a small car in the country. Nor have Government received any intimation whether members or officials of the Congress Party visited Paris or held any talks with any motor car manufacturing firm in Paris and, if so, what the outcome of the talks has been.

वातानुकूलित डिब्बों के इंचार्ज के बेलनमान

4869. श्री सरजू पाण्डेय: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पूर्वोत्तर रेलवे तथा पूर्वोत्तर सीमा रेलवे में वातानुकूलित